GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:592 ANSWERED ON:03.03.2005 UNDERWEIGHT CYLINDERS Chander Kumar Prof. ;Joshi Shri Pralhad Venkatesh;Veerendra Kumar Shri M.P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is aware that LPG is transferred from filled in cylinders to empty cylinders by the gas agencies and supplying less weight cylinders to the consumers ;

(b) if so, the number of such cases reported during the last one year, State-wise ; and

(c) the steps taken / proposed to be taken against the gas agencies found involved in such activities ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Public Sector Oil Marketing Companies (OMCs) have received 48 established complaints of supply of underweight cylinders to consumers during the year 2004. The State-wise details are given in the Annexe.

(c) : Action has been taken against erring distributors in terms of the Marketing Discipline Guidelines (MDG) / Distributorship Agreement. OMCs carry out periodic inspections at all distributorships.

ANNEXE

DETAILS OF ESTABLISHED COMPLAINTS OF SUPPLY OF UNDER-WEIGHT CYLINDERS BY LPG DISTRIBUTORS.

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Sl. No. States/Uts Number of distributors found indulging in supply of under-weight cylinders
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1. Gujarat 5

2. Haryana 2

3. Punjab 5

4. Rajasthan 4

5. Uttar Pradesh 18 6. Delhi 14

TOTAL 48